

Annexure 8

Name of Corporate Debtor: SES Energy Services India Private Limited, Date of commencement of CIRP: November 25, 2022, List of creditors as on: February 15, 2024

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of creditor	Details of Claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of Receipt (DD/MM/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% Voting Share in CoC					
1	Superior Energy Services (SPN) BV	17-Feb-23	179,430,871	179,430,871	Operational	-	No	Yes	-	-	-	-	-	-
2	Ellison Oil Field Services Private Limited	26-Dec-23	225,193,233	115,332,541	Operational	-	No	No	54.04%	-	-	109,860,693	-	Note 6
3	SES LLC USA - OIC	17-Feb-23	98,729,986	98,729,986	Operational	-	No	Yes	-	-	-	-	-	-
4	Citic Ventures Private Limited	13-Dec-23	336,751,526	72,568,712	Operational	-	No	No	34.00%	-	-	264,182,805	-	Note 5
5	1105 Peter's Road LLC	17-Feb-23	30,106,508	30,106,508	Operational	-	No	Yes	-	-	-	-	-	-
6	CSI Technologies, LLC	7-Dec-23	38,228,758	29,133,970	Operational	-	No	Yes	-	-	-	-	-	-
7	OIL Field Warehouse and Services Private Limited	17-Dec-22	14,229,294	13,937,917	Operational	-	No	No	6.53%	-	-	321,387	-	-
8	SPM Oil & Gas Inc.	15-Feb-23	4,023,578	4,023,578	Operational	-	No	No	1.89%	-	-	-	-	-
9	WP PLC - Airpac Rentals	20-Feb-23	2,818,253	2,818,253	Operational	-	No	No	1.32%	-	-	-	-	-
10	Trident India Private Limited	9-Jan-23	6,403,723	1,889,300	Operational	-	No	No	0.88%	-	-	4,520,423	-	-
11	MFC Transport Private Limited	4-Jan-23	1,047,456	628,480	Operational	-	No	No	0.29%	-	-	418,976	-	-
12	Shree Ganesh Fuel Centre	15-May-23	577,770	383,170	Operational	-	No	No	0.18%	-	-	194,600	-	Note 4
13	Goen Transport	2-Feb-24	350,000	332,200	Operational	-	No	No	0.16%	-	-	17,800	-	-
14	Ernst & Young LLP	2-Feb-23	324,500	297,000	Operational	-	No	No	0.14%	-	-	27,500	-	-
15	Suresh Electric Solution	17-Dec-22	228,305	221,100	Operational	-	No	No	0.10%	-	-	7,205	-	-
16	Hotel Kalash International	9-Dec-22	178,492	178,492	Operational	-	No	No	0.08%	-	-	-	-	-
17	Devi Industries Limited	16-Dec-22	154,389,432	-	Operational	-	No	No	-	-	-	154,389,432	-	-
18	J.P. Singhal & Co	16-Dec-22	2,168,646	-	Operational	-	No	No	-	-	-	2,168,646	-	-
19	Sach Electric Mach Pvt Ltd	17-Jan-23	20,694,239	-	Operational	-	No	No	-	-	-	20,694,239	-	-
20	VSD Infrastructure	19-Dec-23	432,439	-	Operational	-	No	No	-	-	-	432,439	-	-
	Total		1,096,626,931	540,995,719	-	-	-	-	99.61%	-	-	557,236,125	-	-

Notes:

- The above list of creditors reflects claims received by IRP/RP and verified as on February 15, 2024.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted based on the list and workings provided by the erstwhile RP.
- The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- As per regulation 12 of CIRP Regulations ("IRP") if a creditor fails to submit its claim with proof within the time stipulated in the public announcement, such creditor may submit its claim with proof to the interim resolution professional, up to the date of issue of request for resolution plans or ninety days from the insolvency commencement date, whichever is later. Provided further that the creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement. Accordingly the claim has been verified based on the updated regulations.
- The debt of the Chaubhary Cranes and Logistics, Shivpuri Logistics Pvt Ltd, Vasundhara Industries, AP International, Gaiwadi Composites Pvt Ltd, Mangal & Co LLP, Chandan Chemicals, Global Infrastructures Engineering, Tubestart Oil and Gas Services Private Limited, SPA Cargo Services, Parveen Industries and Assistant Commissioner of CGST & Central Excise - Maharashtra have been assigned to Citic Ventures Private Limited through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.
- The Debt of White Star Pump Company LLC, Geo Tech International Pvt Ltd, Tan Singh Chauhan, Hotel Kalings Palace, Trident Logistics Services, Lalitha Logistics, Hiskan & Swaraj enterprises, Kalash Enterprises, Carlton Industrial Engineers LLP, Trishulva Offshore, Saurabh Singh, Gopal Jha, M/s Kiran Construction, Pramad Kumar and Trident Logistics have been assigned to Ellison Oil Field services Pvt Ltd through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.
- The claim from CSI Technologies, L.L.C (a related party) ("Claimant") was received on December 7, 2023. In its claim form, the Claimant valued its USD denominated claim in Indian currency/NR basis the exchange rate prevailing on 18 February 2022 (1 USD/75.03 INR). However, Regulation 15 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 prescribes that the claims denominated in foreign currency are required to be valued in Indian currency basis the official exchange rate published by the Reserve Bank of India as on the corporate debtor's insolvency commencement date. The corporate insolvency resolution process was initiated against SES Energy Services India Private Limited on 25 November 2022. Accordingly, the prescribed exchange rate prevailing as on 25 November 2022 (1 USD/INR 81.5289) has been considered by the resolution professional while verifying the Claimant's USD denominated claim in INR.